

**Central Electricity Regulatory Commission
New Delhi**

RECORD OF PROCEEDINGS

Petition No. 179/2004

Subject: Petition for approval of tariff for power supplied from Talcher STPS, Stage-II (4 X 500 MW) for the period 2004-09

Date of Hearing: 21.12.2010

Coram: Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

Petitioner: National Thermal Power Corporation limited (NTPC), New Delhi

Respondents: APTRANSCO, TNEB, KPTCL, KSEB, and ED- Govt. of Puducherry

Parties present: Shri S.K.Mondal, NTPC
Shri A.K.Juneja, NTPC

Based on the directions contained in the judgment of the Appellate Tribunal dated 18.8.2010 in Appeal No.66/2008, this petition was listed for hearing on the issue of relaxation of cut-off date for additional capitalization.

2. During the hearing, the representative of the petitioner submitted that it has received a copy of the reply filed by the respondent, TNEB in the matter and prayed that it may be granted two weeks time to file its rejoinder to the said reply.

3. None appeared on behalf of the respondents. The Commission accepted the prayer and directed the petitioner to file its rejoinder, with copy to the said respondent, by 7.1.2011.

4. Matter to be re-notified for hearing on 18.1.2011.

Sd/-
(Dr. N.C.Mahapatra)
Chief Advisor (Law)